

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI, COURT - II**

**Item No. 314**  
**(IB)- 917(ND)2019**  
**IA/2702/2020 & IA/3889/2020**

**IN THE MATTER OF:**

**M/s. Ved Contracts Pvt. Ltd.**

**...Applicant/Petitioner**

**Versus**

**M/s. RG Infra Build Pvt. Ltd.**

**...Respondent**

**SECTION : 9 of IBC, 2016**

**Order Delivered on 28.09.2020**

**CORAM:**

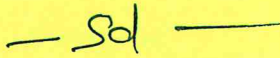
**SHRI. CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT: Mr. Rohit Nandwani, Ms. Kritika Mohandiratta**

**ORDER**

Renotify this case on 12<sup>th</sup> October, 2020.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (J)**